

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos. 228 of 2014 & 290 of 2014**

**Dated : 20<sup>th</sup> July, 2015**

**In the matter of:**

**Appeal No. 228 of 2014**

**Silvassa Industries  
Association & Ors.**

.... **Appellant(s)**

**Versus**

**Joint Electricity Regulatory  
Commission & Anr.**

....**Respondent(s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : None

**Appeal No. 290 of 2014**

**Elegant Casting Pvt. Ltd. & Ors.**

.... **Appellant(s)**

**Versus**

**Joint Electricity Regulatory  
Commission & ors.**

....**Respondent(s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. Sakesh Kumar

**ORDER**

Bench is not assembled today.

Batch of Appeals is posted for **31<sup>st</sup> August, 2015.**

**Court Master**

rkt